

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.07.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 109 of 2022	Vasantiben Sureshbhai Patel Vs. Cinelink Multiplex pvt. Ltd. & Anr.	Natasha D. Shah	
2.	Competition App. (AT) No. 30 of 2022	Amreesh Neon Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Rakesh Kumar	

For Hearing

3.	Comp. App. (AT) (Ins) No. 404 of 2021	Ajit Kumar Resolution Professional of K- Lifestyle & Industries Ltd. Vs. Alpha (India) Properties Ltd. & Ors.	Vikky Dang	P. Singh-R1 Vishal Singh-R1, R2 Vaibhav Tyagi-R3,4,5 & 6 Lokesh Malik-R7,8,10 & 11 Prateek Gupta-R9,12 & 13
4.	Comp. App. (AT) No. 207 of 2020	Everest Pharmaceuticals Pvt. Ltd. Vs. Office of Registrar of Companies, West Bengal	Nikhil Jain	Vikrant N Goyal

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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**By order of Hon’ble Chairperson
-sd/-
Registrar**